

1989 को प्रकाशित करने वाली सां. कां. निं. सं. 818 (अ), दिनांक 6 सितम्बर, 1989. [पुस्तकालय में रखी गई। (i) और (ii) के लिए देखिए सं. एल. टी.-44/89]

V. बीड़ी कर्मकर कल्याण निधि अधिनियम, 1976 की धारा 12 की उप-धारा (4) के अधीन बीड़ी कर्मकर कल्याण निधि (संशोधन) नियम, 1989 को प्रकाशित करने वाली श्रम मंत्रालय की अधिसूचना सां. कां. निं. सं. 750, दिनांक 7 अक्टूबर, 1989 की एक प्रति (अंग्रेजी तथा हिन्दी में)। [पुस्तकालय में रखी गई। देखिए सं. एल. टी.-45/89]

Report (1988-89) of the National Institute of Health and Family Welfare, New Delhi and related papers.

: THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILA-MANI ROURAY): I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Annual Report of the National Institute of Health and Family Welfare, New Delhi, for the year 1988-89.
- (ii) Review by Government on 'V working of the Institute. [Placed in Library. See No. LT-255/ 89 for (i) and (ii)] **Report and Accounts (1988-89) or various companies under the Companies Act, 1956.**

SHRI M.S. GURUPADASWAMY: I lay on the Table—

I. A copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956:—

- (i) (a) Annual Report and Accounts of the Engineers India Limited, New Delhi, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company.

[Placed in Library. See No. LT-209/ 89 for (a) and (b)]

- (ii) (a) Annual Report and Accounts of the Indian Oil Corporation Limited, Bombay, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-210/ 89 for (a) and (b)]

- (iii) (a) Annual Report and Accounts of the Biecco Lawrie Limited, Calcutta, for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-205/ 89 for (a) and (b)]

- (iv) (a) Annual Report and Accounts of the Hindustan Petroleum Corporation Limited, Bombay, for the 1988-89, together with the A. ditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-211/ 89 for (a) and (b)]

- (v) (a) Eighth Annual Report and Accounts of the Bengal Chemicals and Pharmaceuticals Limited, Calcutta for the year 1988-89, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Review by Government on the working of the Company. [Placed in Library. See No. LT-213/ 89 for (a) and (b)]

- (vi) (a) Eleventh Annual Report and